

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT Sittings : BILASPUR

Original Application No.203/00850/2019

Bilaspur, this Thursday, the 19th day of September, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pramod Kumar Singh
S/o Late Prabhu Singh,
Aged about 52 years
Working as Postal Assistant,
R/o H.No.K-9 Green Land Society
Vishal Nagar, Raipur (C.G.) 492001

-Applicant

(By Advocate-**Shri A.V. Shridhar**)

V e r s u s

1. Union of India,
Through Chief Post Master General,
Chhattisgarh Circle,
Raipur 492001

2. Senior Superintendent of Posts,
Raipur District Raipur (C.G.) 492001

- Respondents

(By Advocate-**Shri Vivek Verma**)

O R D E R (Oral)
By Navin Tandon, AM:-

The applicant was issued a charge sheet dated 08.01.2018 (Annexure A/1). The inquiry in the said case has been completed and the applicant has submitted his representation dated 15.01.2019 (Annexure A-2).

2. The applicant submits that despite a lapse of more than 8 months, the disciplinary authority has not taken any decision in the said case.

3. In view of the above, we feel that end of justice would be met if the disciplinary authority is directed to take a decision in a time bound manner.

4. Accordingly, this Original Application is disposed of, at admission stage itself, without going into the merits of the case, we direct the respondent-disciplinary authority to conclude the disciplinary proceedings, if not already done, within a period of 60 days from the date of receipt of a certified copy of this order. The decision so taken may be communicated to the applicant.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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